

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1128 of 2020

IN THE MATTER OF:

ABC India Ltd.

...Appellant

Versus

Oriental EPC Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr. Kaushik Chatterjee, Mr. Tirthankar Das,
Ms. Rituparna Saha and Ms. Samridhi, Advocates.**

For Respondent: Mr. Pinaki Reddy, Advocate.

O R D E R
(Virtual Mode)

08.02.2021 The Respondent has filed Reply-Affidavit making reference to Annexures but no Annexures have been filed. Learned Counsel for Respondent submits that he may be given a chance to file Annexures as there was difficulty on earlier occasion.

The Annexures of the Reply Diary No. 24888 may be filed within a week. Appellants may file Rejoinder within a week thereafter.

List the Appeal 'For Admission (After Notice)' Hearing on **04th March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./md/